

**Financial assistance to Kanyakumari Township Committee for facilities to Tourists**

958. SHRI K. T. KOSALRAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Kanyakumari Township Committee has sent a request to the Government of India seeking financial assistance for providing basic minimum facilities to both inland and foreign tourists; and

(b) if so, that details of the proposal and the action taken thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

**सार्वजनिक क्षेत्र के उद्योगों के प्रबंधकों लिए पृथक सेवा**

959. श्री मूलचन्द डोगा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सार्वजनिक क्षेत्र के उद्योगों के प्रबंधकों लिए एक नई पृथक सेवा बनाने की कोई योजना है और यदि हां, तो यह सेवा कब तक बनाई और आरम्भ की जाएगी; और

(ख) क्या यह सच है कि सार्वजनिक क्षेत्र के उद्योग इसमें विशेषज्ञों के न होने के कारण अपने लक्ष्य प्राप्त नहीं कर रहे हैं और यदि हां, तो सरकार को इस तथ्य की जानकारी कब से है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) हालांकि सरकार को कुछ सुझाव प्राप्त हुए हैं, पर फिलहाल ऐसी कोई योजना नहीं है।

(ख) सरकारी उद्यमों के कार्य निष्पादन में गिरावट के लिये प्रबंधकीय अक्षमता सहित अनेक कारण हो सकते हैं। उनमें प्रबंधकीय कार्यकुशलता बढ़ाने के उद्देश्य

से चयन, प्रशिक्षण और विकास का स्तर बेहतर बनाने के लिए विभिन्न सद्दुपाय किये गये हैं। सरकार द्वारा सरकारी उद्यमों के कार्यचालन की निरन्तर समीक्षा की जाती है ताकि उनकी क्षमियों का पता लगाया जा सके और सुधारात्मक कार्रवाई यथासमय की जा सके।

**Repayment of Loans advanced by Financial Institutions**

960. SHRI ARUN KUMAR NEHRU: Will the Minister of FINANCE be pleased to state:

(a) names of all public and private limited companies to whom financial institutions IFC, IDBI, ICICI have advanced loans in excess of 5 crores; and

(b) names out of the above, which have defaulted in loan repayments/ interest payments in the past one year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The names of the companies to whom the Industrial Development Bank of India and the Industrial Finance Corporation of India as on 30-6-81 and the Industrial Credit and Investment Corporation of India as on 30-9-81 had individually disbursed assistance of more than Rs. 5 crores are given in the attached statement.

(b) Government does not consider it proper to publicise the names of industrial concerns who are in default at a particular point of time as this may adversely affect their credit-worthiness in the market.

**Statement**

1. Andhra Pradesh Paper Mills Ltd.
2. Apollo Tyers Ltd.
3. Ashok Paper Mills Ltd.
4. Associated Cement Companies Ltd.
5. Ahemadabad Mfg. and Calico.